

47

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 390/2017 with T.P. No. 72/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: **Integrated Tech-Infra Business Solution Pvt. Ltd.**
With
Omega Power Infratech Pvt. Ltd.

Section of the Companies Act: **Section 391-394 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R. S. SRIVASTAVA	PCS	BOTH THE COMPANIES	
2.				

ORDER

Learned PCS Mr. Rajendra Sahay Srivastava present for Petitioners.

Matter relates to division bench.

Hence, list the matter before division bench on 29.01.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 21st day of December, 2017.